

(a) whether it is a fact that construction of field channels below 40 hectare outlet and warabandi are meant to achieve full utilization of irrigation potential;

(b) whether 50 per cent Central assistance is available to the States for the above scheme; and

(c) if so, the details in this regard ?

THE MINISTER OF WATER RESOURCES (SHRI B. SHANKARANAND) : (a) Yes, Sir.

(b) Yes, Sir.

(c) 50% Central assistance is provided for construction of field channels from the outlet to 5-8 hectares block and for warabandi as grant. Central assistance is also provided for construction of field channels within 5-8 hectares block—25% as grant and 25% as loan.

Removal of Wrecks of Sunken Dredgers at Paradip Port

3699. **SHRI HARIHAR SOREN :**
SHRI RADHAKANTA DIGAL :

Will the Minister of SURFACE TRANSPORT be pleased to state :

(a) whether Government have recently taken steps for the removal of the wrecks of the two sunken dredgers at Paradip Port; and

(b) if so, the details thereof including the cost involved ?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI RAJESH PILOT) : (a) Yes, Sir.

(b) The Paradip Port authorities have awarded the work of removal of the wrecks of two sunken dredgers to M/s. Han Sung Salvaging Co. Ltd, of Korea on 23.10.86 on 'No Cure No Pay Basis' at a total cost of Rs. 3.33 crores.

Utilisation of UGC Grants for various Projects

3700. **DR. P. VALLAL PERUMAN :**

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether the University Grants Commission has any special cell for monitoring, checking and supervising the utilisation of grants for various projects and schemes so that the purpose for which funds were granted are not mis-utilised; and

(b) if so, whether the Commission has come across any malpractice adopted in the utilisation of such grants by the Annamalai University ?

THE MINISTER OF STATE IN THE DEPARTMENTS OF EDUCATION AND CULTURE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI KRISHNA SAHI) : (a) and (b). The University Grants Commission has set up a monitoring and evaluation cell which is presently reviewing the performance of the Central Universities only. This cell has not undertaken any review of the performance of the Annamalai University.

Masani Dam

3701. **SHRI RAM SINGH YADAV :**
Will the Minister of WATER RESOURCES be pleased to state :

(a) whether it is a fact that Masani Dam has been constructed on the soil of Rajasthan State in district Alwar without obtaining any approval and sanction of the Planning Commission as well as Central Water Commission;

(b) whether it is also a fact that Government of Rajasthan never accorded its consent or permission to Haryana Government for the construction of "Masani Dam" on the soil of village akoli, Sub-tehsil Kot-Kasim district Alwar, Rajasthan;

(c) whether the waters of "Masani Dam" would submerge abadi areas of villages Akoli, Ojoli, Kaririwas, Rabadka, Jamalpur, Jokhawas, Lalpur, Maheshara, Khushkada and Budhi-Bawal; and

(d) if so, what corrective measures Union Government have taken to save the residents of these villages ?